



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM

**RESPECTIVE SINGLE BENCHES WILL SIT AT
3:00 PM INSTEAD OF 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
43	W.P.(CrI.)/2/2022 B/O	MONWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022

20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND
SINGLE BENCH OF HONOURABLE MR.
JUSTICE ARUN DEV CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

JUDGMENT

1	Crl.A./69/2016 AT 10:30 AM	SRI MILAN SWARGIARY Versus THE STATE OF ASSAM and ANR	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.J K BHUYAN MR.P SARMA	MR. B CHAKRAVARTY MR. S UPADHAY PP, ASSAM
2	Crl.A./209/2016 AT 10:30 AM	MD FARIUDDIN AHMED and ANR Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B TANTI	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022

18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 16-08-2022 TO 26-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

4	I.A.(Civil)/2377/2022 FIXED in WP(C)/4941/2022	KHURSHIDA ALAM Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4941/2022	KHURSHIDA ALAM Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022

14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION

64	WP(C)/4875/2022 FIXED	DEBASISH DEB MAZUMDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. GA, ASSAM
65	WP(C)/5457/2022 CAVT. NO.06872/022, B/O	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
66	WP(C)/5464/2022 B/O	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH

ADMISSION

67	WP(C)/261/2017 B/O	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
----	-----------------------	--	--	---

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022

8)	S BORGOHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM AND 9 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	SC, CBI
	WITH I.A.(CrI.)/168/2020 in CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS.	MR. M SARANIA MD. S U AHMED	SC, CBI
	WITH I.A.(CrI.)/238/2020 in CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS	MR. M SARANIA	SC, CBI
	WITH I.A.(CrI.)/270/2020 in CrI.A./195/2019	RAJENDRA GOYARI @ RAJEN @ RIFIKHANG Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS.	MR. M SARANIA MD. S U AHMED	SC, CBI
2	CrI.A./154/2019	MATHU RAM BRAHMA @ MUDAI AND 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR	SC, CBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/5436/2022 B/O	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM SC, REVENUE
ADMISSION				
30	WP(C)/8262/2018 CONNECTED WITH ITEM NO. 1 AND ITEM NO. 2 RESPECTIVELY IN THE DAILY CAUSE LIST, FIXED	SACHINDRA CHANDRA DATTA Versus THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MR. A M AHMED MS. A AHMED P. GHOSH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
31	WP(C)/2817/2021 B/O	ON THE DEATH OF ALI MAHAMMAD BEPARI HIS LEGAL HEIRS MOMENA BIBI AND 9 ORS Versus M/S ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. S K GOSWAMI (R2) MR. R SHARMA (R2)
32	I.A.(Civil)/2501/2022 B/O in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
	WITH WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC

33	WITH WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
34	WITH WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM SC, AFDC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
64	Bail Appln./2063/2022 B/O	ASMOT ALI @ ASANUR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./1852/2022 FIXED.	RATUL ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE MR. S N KRISHNATRAYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022

18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/522/2021 B/O	DR. MD SAROWARA KAYNATH MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W
HEARING				
21	WP(C)/301/2014 PART-HEARD, FIXED	ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.
	WITH MC/999/2014 in WP(C)/301/2014	ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA SC, C.G.C.
22	WP(C)/6105/2015 B/O	DR. MISS JOGMAYA SAIKIA Versus UNION OF INDIA and 5 ORS,	MR.S BANIK	C.G.C. MR.S P CHOUDHURY MS.R DEVI ASSTT.S.G.I. SC, NIT GA, NAGALAND

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022

10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./2019/2022 (CONNECTED WITH ITEM NO. 42 IN THE DAILY CAUSE LIST), FIXED	SANJIB SARMA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
WITH				
53	AB/2324/2022	HIRAK JYOTI SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
54	Bail Appln./2065/2022 B/O	SMTI. PRANITA DEKA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

15	WP(C)/4618/2022 FIXED	QUIPPO OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 3 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, OIL
	WITH I.A.(Civil)/2507/2022 in WP(C)/4618/2022	QUIPPO OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND ANR.	MR. K N CHOUDHURY	SC, OIL

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022

20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

11	I.A.(Civil)/1430/2020 FIXED in MACApp./6306/2020 WITH MACApp./6306/2020 (Filing Number) WITH I.A.(Civil)/1408/2020	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN (D) SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS MR. A R AGARWALA MR K DAS	 MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH
----	---	---	--	--

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022

21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	MFA/82/2022 FIXED	M/S BRAHMAPUTRA BIO-CHEM PVT. LTD. AND ANR. Versus MALATI DEVI AND ANR.	MR A DASGUPTA MR S CHAKRABORTY MS B DAS	MR. S DAS FOR CAVEATOR
	WITH I.A.(Civil)/2408/2022 in MFA/82/2022	M/S BRAHMAPUTRA BIO-CHEM PVT. LTD. AND ANR. Versus MALATI DEVI AND ANR.	MR A DASGUPTA MR S CHAKRABORTY MS B DAS	MR S DAS FOR CAVEATOR
ORDERS				
11	CRP/75/2022 B/O	JAGATJYOTI DUTTA Versus ASHISH DAS	MS. R CHOUDHURY	
HEARING				
12	RSA/75/2020 WITH LCR, FIXED	SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. B C DAS MR. A SATTAR MR. P MAHANTA MR. A R SHOME MS. P SAHARIA MR. P MAZUMDER
	WITH I.A.(Civil)/1126/2020 in RSA/75/2020	SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS	MR. R BARUAH MR S ALI MR. A IKBAL	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	AB/2212/2022 FIXED	RUHUL AMIN AHMED Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
43	AB/2323/2022 FIXED.	BAGMITA SARMA AND ANR. Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
44	AB/2348/2022 FIXED.	DILIP KR DEKA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
45	AB/2377/2022 B/O	JAHIRUDDIN AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR MR. L M RAHMAN	PP, ASSAM
46	AB/2380/2022 B/O	NAREN DHAMALA Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
HEARING				
47	Crl.Pet./1350/2019 PART-HEARD, WITH LCR 2 FILES, FIXED	RUPAM GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. D BORA MR. R R Gogoi	PP, ASSAM
48	WITH Crl.Pet./1352/2019	DIGANTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATING TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-202,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

JUDGMENT

6	MFA/55/2012 (AT 10:30 AM)	THE UNION OF INDIA and ANR, Versus M/S FUEL SOURCES INDIA PVT. LTD.	MR.M HUSSAIN MS.M CHATTERJEE MR. E AHMED MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS M SHARMA
7	MACApp./301/2013 (AT 10:30 AM)	HIRENDRA CH. DEY Versus NATIONAL INSURANCE CO. LTD. and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.R C PAUL MS.S ROY MS.E YASMIN

ADMISSION

8	MACApp./466/2022 CAVT. NO.07642/022, FIXED WITH I.A.(Civil)/2322/2022 in MACApp./466/2022	NATIONAL INSURANCE COMPANY LTD. Versus JAHAN UDDIN AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M KHAN FOR CAVEATOR
		NATIONAL INSURANCE COMPANY LTD. Versus JAHAN UDDIN AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M KHAN FOR CAVEATOR

ORDERS

9	I.A.(Civil)/131/2020 FIXED in MACApp./283197/2016 WITH MACApp./283197/2016 (Filing Number)	SMT. KIRAN KALITA AND 2 ORS. Versus SRI NITESH KUMAR GUPTA AND 2 ORS.	MR. B K JAIN MS. M DASGUPTA MR. D N CHOUDHURY	MR T KALITA MR. A KAKATI
		SMT KIRAN KALITA and 2 ORS Versus SRI NITESH KUMAR GUPTA and 2 ORS	MR.B K JAIN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022